

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †3393**

TO BE ANSWERED ON THE 01ST JANUARY, 2019/ PAUSHA 11, 1940 (SAKA)

WORKING IN REGIONAL LANGUAGE

†3393. SHRI PRATAPRAO JADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken/proposes to take any steps for making arrangements for working in the regional language in the departments and offices of Central Government as well as in undertakings and banks in such States where the same has accorded sanction to its regional language;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): No, Madam.

(b): Does not arise.

(c): As per Article 343 of the Constitution, the Official Language of the Union shall be Hindi in Devnagari script. The form of numerals to be used for the official purposes of the Union shall be the international form of Indian numerals.
